

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	IA(IBC)/93/KOB/2023 in CP(IB)/33/KOB/2021
SECTION	NCLT RULE 11
NAME OF PARTIES	Dr ASOK CHERIYAN V/S K PARAMESWARAN NAIR (RP) OF KERALA CHAMBER OF COMMERCE & INDUSTRY.
PETITIONERS ADVOCATE/ PROFESSIONAL	M A SHAJI, VINAY MATHEW, KARTHIKA K J.
RESPONDENTS ADVOCATE/ PROFESSIONAL	–

Office  
Notes

**Video Conference**

**15 March 2023**

## O R D E R

### **IA(IBC)/93/KOB/2023 in CP(IB)/33/KOB/2021**

Learned counsel Mr. M. A. Shaji appears on behalf of the applicant. Learned RP Mr. K. Parameswaran Nair is present in person.

In view of the adjournments passed today in the related IAs, list this IA also along with the related IAs 22.03.2023.

### **IA(IBC)/98/KOB/2023 in CP(IB)/33/KOB/2021**

Learned senior counsel Mr. Joseph Kodianthara appears on behalf of the applicants. Learned RP Mr. K. Parameswaran Nair is present in person.

In consideration of the request of the learned senior counsel appearing for the applicant, matter adjourned to 22.03.2023.

### **IA(IBC)/99/KOB/2023 in CP(IB)/33/KOB/2021**

Learned senior counsel Mr. Joseph Kodianthara appears on behalf of the applicants. Learned RP Mr. K. Parameswaran Nair is present in person.

In consideration of the request of the learned senior counsel appearing for the applicant, matter adjourned to 22.03.2023.

**IA(IBC)/75/KOB/2023 in CP(IB)/33/KOB/2021**

Learned senior counsel Mr. Joseph Kodianthara appears on behalf of the applicants.

Learned counsel Mr. Vinod V appears for the RP. Learned RP Mr. K. Parameswaran Nair is also present in person.

In consideration of the request of the learned senior counsel for the applicant, matter adjourned to 22.03.2023.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**